

ORISSA HIGH COURT

FILING REPORT AS ON :11/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/43530/2026	SANAT PRADHAN VS MANAGING DIRECTOR, ODISHA STATE WAREHOUSING CORPORATION, BBSR	RAMESH AGARWAL VS	// ()	
2	D-BLAPL/27820/2026	MANISH DOM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /209 /2026 () //	AOR20220000263C202600088
3	D-BLAPL/27822/2026	DEEPAK PRADHAN @ KALIA VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	KHURDA MODEL /317 /2026 () //	
4	D-BLAPL/27830/2026	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	INDUSTRIAL ESTATE PS /274 /2026 () //	
5	D-BLAPL/27835/2026	ARUN MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /235 /2026 () //	
6	D-BLAPL/27839/2026	BARUN NAYAK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
7	D-BLAPL/27843/2026	PRABHAT@PRAVAT KUMAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /150 /2011 () //	AOR20220001390C202600037
8	D-BLAPL/27844/2026	BIBHUDATTA JENA@BIBHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	BARAMBA /272 /2025 () //	AOD20220004505C202600104
9	D-BLAPL/27845/2026	GOURANGA NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BHASMA /63 /2023 () //	
10	D-BLAPL/27846/2026	SUREJ DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /152 /2026 () //	
11	D-BLAPL/27849/2026	PRIYABRATA MOHANTY VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	PAHALA /247 /2026 () //	

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12	D-BLAPL/27850/2026	DAKA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
13	D-BLAPL/27851/2026	MIR SAMIR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHAMNAGAR /241 /2026 () //	AOR20220001558C202600178
14	D-BLAPL/27856/2026	KRUSHNA DAMBU JANI @ KRUSHNA JANI VS STATE OF ODISHA	SK. ZAFARULLA VS	LAXMIPUR /148 /2024 () //	
15	D-BLAPL/27858/2026	SURESH BEHERA @ BALIA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	/ /0 () //	
16	D-BLAPL/27859/2026	SURESH BEHERA @ SILU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	MANIABANDHA /82 /2023 () //	
17	D-BLAPL/27862/2026	ABHAYA SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	/ /0 () //	
18	D-BLAPL/27868/2026	MITUN MOHAPATRA @ SRI MITUN MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
19	D-BLAPL/27869/2026	BALARAM CHHOTRAY @ NILU VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /106 /2026 () //	
20	D-BLAPL/27878/2026	MANORANJAN PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
21	D-BLAPL/27879/2026	SRIPATI PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ROURKELA VIGILANCE /11 /2026 () //	
22	D-BLAPL/27881/2026	D.BABULA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	MARKAT NAGAR /209 /2026 () //	
23	D-BLAPL/27885/2026	BISWABHANU PRADHAN	JYOTIRMAYA SAHOO	RAMAGIRI /29 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27887/2026	ATUL PRASAD BEHERDALAI	JYOTIRMAYA SAHOO	RAMAGIRI /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27888/2026	JAHIRUL ISLAM	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27891/2026	LOKANATH TRIPATHY	JYOTIRMAYA SAHOO	JAGANNATHA PRASAD /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27892/2026	AJIT ANANDA @ JITU @ JITUEL ANANDA	JYOTIRMAYA SAHOO	R.UDAYAGIRI /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27893/2026	NITAI MANDAL @ NITAL MANDAL @ NITYANANDA	AMIT SUJAT BISWAL	MALKANGIRI /301 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27896/2026	RAJENDRA BEHERA @ BUDHA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /588 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27897/2026	AJIT PRASAD BEHERDALAI	JYOTIRMAYA SAHOO	RAMAGIRI /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27899/2026	RAHUL BANSAL	AMIT SUJAT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27901/2026	PRABHAT SAHU @ BOBY	AMIT SUJAT BISWAL	TARBHA /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27902/2026	SALMAN ALAM	AMIT SUJAT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27903/2026	SHESADEBA PRADHAN	BISWA KUMAR MISHRA	RAMBHA (KHALLIKOTE) /194 /2026	
		VS	VS	()	

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35	D-BLAPL/27905/2026	STATE OF ODISHA MUKUNDA PATRA VS	MAHES DAS VS	// BALLIGUDA /183 /2026 ()	
36	D-BLAPL/27906/2026	STATE OF ODISHA JUHIA @ AKURA PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /135 /2022 ()	
37	D-BLAPL/27907/2026	STATE OF ODISHA JUHIA @ AKURA PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /180 /2022 ()	
38	D-BLAPL/27908/2026	STATE OF ODISHA JUHIA @ AKURA PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /174 /2022 ()	
39	D-BLAPL/27910/2026	STATE OF ODISHA JUHIA @ AKURA PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /152 /2022 ()	
40	D-BLAPL/27912/2026	STATE OF ODISHA CHITTARANJAN PRADHAN @ BAPI VS	BINI MISHRA VS	// BASTA /277 /2026 ()	
41	D-BLAPL/27914/2026	STATE OF ODISHA JAY PRAKASH MOHAPATRA VS	JAYANTA KUMAR MAJHI VS	// BASTA /350 /2026 ()	
42	D-BLAPL/27915/2026	STATE OF ODISHA SUBRAT PRADHAN VS	SOUMYA KANTA TRIPATHY VS	// BHANJANAGAR /833 /2026 ()	AOD20240000239C202600038
43	D-BLAPL/27916/2026	STATE OF ODISHA SUDHIR CHOUDHURY VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /140 /2026 ()	
44	D-BLAPL/27917/2026	STATE OF ODISHA KAMALAKANTA BEHERA @ KALIA VS	JAYANTA KUMAR MAJHI VS	// BASTA /350 /2026 ()	
45	D-BLAPL/27919/2026	STATE OF ODISHA BABU @ BABUL SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /309 /2026 () //	

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46	D-BLAPL/27920/2026	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /17 /2023 () //	
47	D-BLAPL/27921/2026	DINESH KUMAR MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	RASGOBINDPUR /401 /2026 () //	
48	D-BLAPL/27922/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PUINTALA /221 /2026 () //	
49	D-BLAPL/27924/2026	LUNA NAYAK @ MUNA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /832 /2025 () //	
50	D-BLAPL/27934/2026	BIKASH MANDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
51	D-BLAPL/27937/2026	SANJIT BHUKTA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /42 /2026 () //	
52	D-BLAPL/27945/2026	INDRAMANI SAHOO VS STATE OF ODISHA	SUJATA JENA VS	/ /0 () //	
53	D-BLAPL/27947/2026	LILU @ LILU PRASAD CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /172 /2026 () //	
54	D-BLAPL/27955/2026	LUKESH GOUDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	LAXMISAGAR P.S. /582 /2026 () //	AOD20240000366C202600142
55	D-BLAPL/27956/2026	PANDAB CHARAN NAIK @ PANDAB CH. NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /162 /2025 () //	
56	D-BLAPL/27964/2026	BHOLA NAIK @ BHOLA NAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MAHILA P.S. BUXIBAZAR /89 /2026 () //	
57	D-BLAPL/27967/2026	PRAFULLA KUMAR BARIK	BIJAY KUMAR MOHANTY	BARAMBA /284 /2026	AOD20250001139C202600028

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58	D-BLAPL/27968/2026	VS STATE OF ODISHA SURESH KUMAR BARIK@SURESH BARIK@MANGUAS	VS SAROJ KUMAR BHUYAN	() // BENTKAR (42 MOUZA) UPD CUTTACK /156 /2023	AOR20220004214C202600004
59	D-BLAPL/27970/2026	VS STATE OF ODISHA MITU DANDASENA	VS SIDHARTHA SANKAR RAY (2)	() // MOHANA /143 /2026	
60	D-BLAPL/27971/2026	VS STATE OF ODISHA SRIKANTA ORAM	VS PABITRA KUMAR NAYAK	() // LAIKERA /187 /2026	
61	D-BLAPL/27972/2026	VS STATE OF ODISHA SANJIL PRADHAN	VS BAISHNAB CHARAN PATRA	() // JARAPADA /391 /2023	AOR20220000753C202600008
62	D-BLAPL/27974/2026	VS STATE OF ODISHA SALAMA BEGUM	VS BABITA DAS	() // //	AOD20230000734C202600012
63	D-BLAPL/27981/2026	VS STATE OF ODISHA ASHOK KUMAR PATRA	VS SUJATA JENA	() // CUTTACK SADAR /580 /2026	
64	D-BLAPL/27986/2026	VS STATE OF ODISHA ADU MALLICK	VS JITENDRA SAMANTARAY	() // / /0	
65	D-BLAPL/28000/2026	VS STATE OF ODISHA AZMIR SEKH @ NAKBOR	VS AMLAN SHAKTI PAUL	() // SPECIAL CRIME UNIT /10 /2024	
66	D-BLAPL/28002/2026	VS STATE OF ODISHA MANGALRAM @ MAHIRAM BISNOI	VS TUKUNA KUMAR MISHRA	() // MALKANGIRI SADAR /152 /2025	
67	D-BLAPL/28003/2026	VS STATE OF ODISHA MILAN NAYAK @ LIPU	VS AMLAN SHAKTI PAUL	() // SPECIAL CRIME UNIT /10 /2024	
68	D-BLAPL/28007/2026	VS STATE OF ODISHA SURAJ HATI @ TIKU	VS BIJAYA KUMAR RAGADA	() // AINTHAPALI /186 /2024	

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69	D-BLAPL/28014/2026	STATE OF ODISHA SANU@SHIBA PRASAD DASH VS	BIJAY KUMAR BEHERA VS	// SPECIAL CRIME UNIT /8 /2025 ()	AOR20220001736C202600228
70	D-BLAPL/28015/2026	STATE OF ODISHA ASHOK SINGH VS	SWARAJ PATEL VS	// BARGAON /70 /2026 ()	AOR20220000246C202600046
71	D-BLAPL/28016/2026	STATE OF ODISHA ANIL KUMAR SAHU VS	SUSHANTA KUMAR PRADHAN VS	// REAMAL /272 /2026 ()	
72	D-BLAPL/28017/2026	STATE OF ODISHA ASHOK NAIK VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /325 /2026 ()	
73	D-BLAPL/28021/2026	STATE OF ODISHA MAHMUD HUSSAIN VS	AMLAN SHAKTI PAUL VS	// CHAMPUA /169 /2026 ()	
74	D-BLAPL/28025/2026	STATE OF ODISHA DEBIDUTTA MOHANTY VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /457 /2026 ()	
75	D-BLAPL/28027/2026	STATE OF ODISHA MILU ALIES JAYARAM BHUE VS	Ramanand Thanapati VS	// // ()	AOR20230000173C202600006
76	D-CMP/43328/2026	STATE OF ODISHA SHANTILATA SAHOO @ SANTI LATA SAHOO VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
77	D-CMP/43378/2026	KUNJALATA SAHOO BHABA RANJAN DAS VS	AMITAV TRIPATHY VS	// // ()	
78	D-CMP/43388/2026	SISIR RANJAN DAS PRASANTA KUMAR OJHA VS	AMIT PRASAD BOSE VS	// // ()	
79	D-CMP/43395/2026	PABITRA BHOI TRINATH SAHOO VS	AMIT PRASAD BOSE VS	// // ()	
		ASHALATA DORA		//	

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80	D-CMP/43403/2026	VISHAL AGRAWAL VS PURNIMA AGARWAL	DR. SIMANCHALLA RANJIT VS	// 0 //	
81	D-CMP/43414/2026	BISWAMBAR BEHERA VS SOBHARANI BARIK	MAMATA MISHRA VS	// 0 //	
82	D-CMP/43420/2026	TILAMANI @ MANA DAS VS RADHA JENA	SUKANTA KUMAR NAYAK VS	// 0 //	
83	D-CMP/43464/2026	M/S. 3818 PRABASH CHANDRA MISHRA VS MAHANADI COALFIELDS LTD., SAMBALPUR	PRASANNA KUMAR MISHRA VS	// 0 //	AOD20260000093C202600065
84	D-CMP/43473/2026	STATE OF ODISHA VS M/S. JAGANNATH INDUSTRIAL CORPORATION,KHORDA	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000172C202600305
85	D-CMP/43474/2026	JULIMANI MISHRA VS BAYANI DAS (DEAD)	PRASANTA KUMAR SATAPATHY VS	// 0 //	
86	D-CONTC/43318/2026	BANAJAKSHYA SAMANTARAY VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//	ADV. VS	// 0	
87	D-CONTC/43319/2026	ASWINI KUMAR JENA VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//	ADV. VS	// 0	
88	D-CONTC/43320/2026	DIPTIRANI SAHU VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//	ADV. VS	// 0	
89	D-CONTC/43322/2026	PANKAJINI SETHI VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
90	D-CONTC/43345/2026	PATITAPABAN SEVA SANGHA, ODISHA, PURI VS SUDHANSH PANT, I.A.S., SECY. TO THE GOVT. OF INDIA, MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT	SWAPNIL ROY VS	// 0	AOR20220001600C202600281
91	D-CONTC/43349/2026	PRADEEP KUMAR PANDA	ADV.	//	

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		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S		//	
92	D-CONTC/43350/2026	MANORANJAN DAS	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR, IAS		//	
93	D-CONTC/43361/2026	HIMADRI BISWAL	ADV.	//	
		VS	VS	0	
		SASMITA MALLIK, MANAGER, ORIENTAL INSURANCE COMPANY LTD, BHUBANESWAR		//	
94	D-CONTC/43370/2026	DR.SREEJOY PATNAIK	ADV.	//	
		VS	VS	0	
		SUJAY KUMAR PATI, TAHASILDAR, SADAR CUTTACK		//	
95	D-CONTC/43374/2026	SK.HAZIBULLA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
96	D-CONTC/43392/2026	NIRMALA CHANDRA PANIGRAHI	ADV	//	AOR20220001611C202600185
		VS	VS	0	
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.			
97	D-CONTC/43401/2026	BANKABIHARI MOHANTY	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
98	D-CONTC/43402/2026	BASANTILATA PARIDA	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR			
99	D-CONTC/43406/2026	MANORANJAN PATRA	ADV.	//	
		VS	VS	0	
		RASMIRANJAN GIRI, BLOCK EDUCATION OFFICER, SULIAPADA		//	
100	D-CONTC/43407/2026	GURUNATH GOLORI	ADV.	//	
		VS	VS	0	
		DR.BRUNDHA.D, IAS		//	
101	D-CONTC/43411/2026	SULOCHANA BEHERA	SURENDRA KUMAR DASH	//	
		VS	VS	0	
		SHUBHA SHARMA, IAS		//	
102	D-CONTC/43446/2026	MANO RANJITA BEHERA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/43458/2026	RAHUL JAIN, S.P., ANGUL AMARENDRA DASH VS	ADV. VS	// // ()	
104	D-CONTC/43469/2026	ASHOK KUMAR LENKA, DEPUTY COMMISSIONER (U/C COURT), KATAKA MUNICIPAL CORPORATION DR.MADAN MOHAN MAHALA VS	ADV. VS	// // ()	
105	D-CONTC/43484/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR MADHUSUDAN SAMAL VS	ADV VS	// // ()	AOR20220001297C202600215
106	D-CONTC/43485/2026	DR. ARABINDA KUMAR PADHEE, COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. SUDHANSU SEKHAR NAIK VS	ADV VS	// // ()	AOR20220001582C202600018
107	D-CONTC/43502/2026	VISHAL SINGH, COLLECTOR, KEONJHAR TIKINA JENA VS	ADV. VS	// // ()	
108	D-CRLA/27840/2026	SUBHA SARMA, IAS KHIRABANDHU RANA VS	ARIJEET MISHRA VS	// B.SINGHPUR /116 /2025 ()	
109	D-CRLA/27889/2026	STATE OF ODISHA BAPI@JANMEJAYA MALLICK VS	JASPREET KAUR VS	// TANGI /386 /2025 ()	
110	D-CRLA/27984/2026	STATE OF ODISHA OM CHANDRA KAURA @ ROCKY @ BHATKU VS	SANAT KUMAR DAS VS	// PURIGHAT /115 /2025 ()	
111	D-CRLA/28009/2026	STATE OF ODISHA DINESH RAO VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600133
112	D-CRLA/28031/2026	STATE OF ODISHA PRAVAKAR BEHERA VS	BIJAYA KUMAR PARIDA VS	// BHUBANESWAR VIGILANCE /16 /2004 ()	
113	D-CRLLP/28008/2026	STATE OF ODISHA(VIG.) STATE OF ODISHA VS SASHIKANT XALXO OR BHUTAN	ADVOCATE GENERAL VS	// // () //	LOD20240000194C202600322

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114	D-CRLMA/27994/2026	ESCAR HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /167 /2025 ()	AOD20240000012C202600277
115	D-CRLMA/28034/2026	VICTIM/INFORMANT VS STATE OF ODISHA	AKSHAYA KUMAR MOHAPATRA VS	BIJEPUR /131 /2024 ()	
116	D-CRLMC/27828/2026	MAKAL SHRINU@KRISHNA@M.SRINU VS STATE OF ODISHA	SARADA PRASAD DASH VS	JEYPORE TOWN /252 /2016 ()	
117	D-CRLMC/27829/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ()	
118	D-CRLMC/27834/2026	DAITARY@DAITARI PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	HARICHANDANPUR /46 /2004 ()	AOR20220003390C202600051
119	D-CRLMC/27854/2026	BASHISTHA BANDKI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /4 /2022 ()	
120	D-CRLMC/27855/2026	BUDU@ISWAR NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /213 /2025 ()	
121	D-CRLMC/27860/2026	ANIL HUIKA@ANILU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHANDILI /179 /2020 ()	
122	D-CRLMC/27865/2026	KRISHNA BAG @ KRUSHNA BAG MANTU @ KRUSHNA BAG @ MANTOBAPA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	LAKHANA /70 /2024 ()	
123	D-CRLMC/27909/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALICK VS	MAHANGA /243 /2023 ()	AOD20260000268C202600011
124	D-CRLMC/27929/2026	JAGDISH PRASAD SAHOO VS ASHMINI PRADHAN	SAMIR KUMAR MISHRA (SR.ADV.) VS	/ /0 ()	
125	D-CRLMC/27946/2026	RAJALAXMI SAHOO	SATYA SMRUTI MOHANTY	MAHILA P.S. BUXIBAZAR /122 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/27973/2026	BIJAY KUMAR HOTA	RAGHUNATH DASMOHAPATRA	BOLAGARH P.S. /321 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/27983/2026	E.SANKAR RAO	PRATEIK PARIJA	VIGILANCE PS (BERHAMPUR) /45 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLMC/27985/2026	PRADEEP KUMAR DAS @ LIPU	PRATIK NAYAK	TIGIRIA /75 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/27991/2026	DEEPAK KUMAR AGRAWAL	SIDDHARTH GOUTAM DAS	KANTABANJI /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/27992/2026	DEEPAK KUMAR AGRAWAL	SIDDHARTH GOUTAM DAS	KANTABANJI /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/27996/2026	MERAJ YUSHA	SARASWATA MOHAPATRA	BALASORE VIGILANCE /54 /2009	
		VS	VS	()	
		DIRECTORATE OF ENFORCEMENT, BBSR		//	
132	D-CRLMC/27997/2026	ANKITA MAHAL	SIDDHARTH GOUTAM DAS	SAHID NAGAR P.S. /350 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/27999/2026	PARBATI MALIK @ PARBATI MALLIK	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/28010/2026	RABINDRA SETHY	Umesh Chandra Mohanty	/ /	AOD20250001183C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/28018/2026	PRADIP KUMAR SAMANTARAY	SANGRAMJIT PANDA	MAHILA P.S. BUXIBAZAR /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/28020/2026	NARESH SENAPATI	HIMANSU SEKHAR SATAPATHY	KAKIRIGUMMA /78 /2025	
		VS	VS	()	

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137	D-CRLMC/28028/2026	STATE OF ODISHA AJIT KUMAR SINGH VS	JAYDEEP PAL VS	// GONDIA /480 /2025 ()	
138	D-CRLMC/28030/2026	STATE OF ODISHA PRATYUSH PANDA VS	SUBRAT MISHRA VS	// MAHILA P.S.(BBSR) /96 /2025 ()	AOR20220001741C202600003
139	D-CRLMC/28032/2026	STATE OF ODISHA KAMALAKANTA DHAMUDIA VS	USHARANI PATI VS	// KHANTAPADA /225 /2018 ()	
140	D-CRLMC/28033/2026	STATE OF ODISHA JAGA PRADHAN @ SANJIB PRADHAN VS	DIBYAJYOTI SAHOO VS	// / /0 ()	
141	D-CRLMC/28035/2026	STATE OF ODISHA MALAYA KUMARI PATI VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
142	D-CRLMP/27827/2026	STATE OF ODISHA APURI JAGDISH VS	SWOYAM PRABHU JENA VS	// / /0 ()	
143	D-CRLMP/27841/2026	APURI SUNITHA HEMANTA KUMAR JENA VS	KARUNAKAR GAYA VS	// / /0 ()	
144	D-CRLMP/27848/2026	STATE OF ODISHA SURENDRANATH PANDA VS	PRIYA RANJAN SINGH VS	// / /0 ()	
145	D-CRLMP/27890/2026	STATE OF ODISHA KUNA SASMAL VS	SUSANT KUMAR MOHANTY VS	// / /0 ()	
146	D-CRLMP/27894/2026	INSPECTOR IN CHARGE (I.I.C.), SUKINDA POLICE STATION, JAJPUR GOBINDA CHANDRA SAHU VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()	
147	D-CRLMP/27898/2026	STATE OF ODISHA DEEPAK KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //	

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148	D-CRLMP/27940/2026	RABINARAYAN PANIGRAHI VS INSPECTOR-IN-CHARGE, TAMANDO POLICE STATION	MANAS RANJAN KHATUA VS //	/ /0 0 //	
149	D-CRLMP/27951/2026	DR. ACHARYA PHARMACEUTICALS (P) LTD., BHUBANESWAR VS STATE OF ODISHA	ANESWAMPATIRAY VS //	/ /0 0 //	
150	D-CRLMP/27953/2026	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS //	/ / 0 //	AOD20240000366C202600143
151	D-CRLMP/27961/2026	MANOJ KUMAR DEBATA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS //	/ /0 0 //	
152	D-CRLMP/27975/2026	DINESH ROUT VS STATE OF ODISHA	BALARAM NAYAK VS //	/ / 0 //	AOR20260000560C202600003
153	D-CRLMP/27976/2026	DEBARAJ NAIK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS //	/ / 0 //	AOD20240000645C202600032
154	D-CRLMP/27979/2026	BISWAJIT PATTANAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS //	/ /0 0 //	
155	D-CRLMP/27980/2026	TUNI MALIK VS INSPECTOR IN CHARGE, BADACHANA POLICE STATION, JAJPUR	MANORANJAN KHATUA VS //	/ /0 0 //	
156	D-CRLMP/28011/2026	KULAMANI DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS //	/ / 0 //	AOD20240000306C202600146
157	D-CRLMP/28019/2026	SAHADEV TARAI VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS //	/ /0 0 //	
158	D-CRLMP/28023/2026	SUDHANSU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS //	/ /0 0 //	
159	D-CRLMP/28024/2026	PALDEI MAJHI	SIDHARTHA MISHRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/28036/2026	MUSKAN SHARMA	JAIDEEP SUBUDHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/27823/2026	SEIKH @ SK TAJUDDIN@RAJAN	BHARAT JALLI	DAITARI /107 /2025	AOD20240000581C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/27838/2026	CHANDAN SARANGI	HEMANTA KUMAR MOHANTA	/ /0	
		VS	VS	()	
		AYUSH MODI		//	
163	D-CRLREV/27857/2026	NIHAR RANJAN PATTANAIK	PRASANTA KUMAR DAS	TIRTOL /363 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/27871/2026	SANJAY KUMAR BEHERA	DIGAMBARA MISHRA	GOBINDAPUR /162 /2023	
		VS	VS	()	
		SANGITA DAS		//	
165	D-CRLREV/27882/2026	RAMESH CHANDRA SAHOO	PUSPAMITRA MOHAPATRA	RAGHUNATHPUR /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/27941/2026	CHITARANJAN JENA	DIPTI DHALL	NIKIRAI /10 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/27959/2026	DEBAPRASAD JENA	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /40 /2003	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
168	D-CRLREV/27963/2026	DEBAPRASAD JENA	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /30 /2003	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
169	D-CRLREV/28005/2026	TULASI DHANA SEKHAR	DEEPTIRANJAN JENA	/ /	AOD20220003797C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/28012/2026	MITHUN KUMAR JENA	SWAPNA JYOTI JENA	/ /	AOR20260000273C202600035
		VS	VS	()	

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171	D-FAO/43356/2026	DEBASMITA SWAIN KALYANEE MISHRA VS STATE OF ODISHA	B.SIVA SATYAM VS	// // 0 //	
172	D-FAO/43431/2026	MADHABA SA VS UPENDRA SHA	DEBABRATA DASH VS	// 0 //	
173	D-GUAP/43435/2026	PUJARANI GHADAI VS DURGA PRASANNA GHADAI	SAMIR KUMAR MISHRA (SR.ADV.) VS	// 0 //	
174	D-ITA/43326/2026	INCOME TAX OFFICER, ROUREKLA VS PUJA AGARWAL	SUBASH CHANDRA MOHANTY, SR.S.C.(INCOME TAXY/ VS	// 0 //	AOD20220001916C202600021
175	D-ITA/43327/2026	INCOME TAX OFFICER, ROUREKLA VS MUKESH AGARWAL	SUBASH CHANDRA MOHANTY, SR.S.C.(INCOME TAXY/ VS	// 0 //	AOD20220001916C202600020
176	D-JCRLA/27926/2026	PURUSOTTAM MALLIK VS STATE OF ODISHA	ADV. VS	PATTAPUR (ASKA) /226 /2018 0 //	
177	D-JCRLA/27931/2026	TINA @ SIBARAM SETHI VS STATE OF ODISHA	ADV. VS	BADABAZAR /122 /2021 0 //	
178	D-MATA/43426/2026	S.N.GIRISH VS DR. RASMI ISWAR HEGDE	DEBAKANT MOHANTY VS	// 0 //	
179	D-RSA/43385/2026	KUMAR BISWAL VS BISWANATH BISWAL	ARUN KUMAR MISHRA (2) VS	// 0 //	
180	D-RSA/43445/2026	SAROJINI PATEL VS DIRECTOR OF AIR VETERANS, NEW DELHI	AKSHAYA KUMAR PANDEY VS	// 0 //	
181	D-RSA/43468/2026	SK. ZAHURUL ISLAM VS ZARINA BEGUM	SOUMYA MISHRA VS	// 0 //	

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182	D-RSA/43499/2026	RABINDRA KUMAR NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202600052
183	D-TRP(C)/43317/2026	LILBATI HIAL VS MURALI KHORA	DEBADUTTA KANUNGO VS	// 0 //	AOD20240000798C202600026
184	D-TRP(C)/43380/2026	SAUBHAGINI LENKA VS DIBYAJYOTI ROUT	RAMESH CHANDRA ROUT VS	// 0 //	AOR20260000560C202600002
185	D-TRP(C)/43405/2026	DEEPAK CHETTY @ DEEPAK KUMAR CHETTY VS MARTHAMA BISOI @ PUTUKI BISOI	BIKASH KARNA VS	// 0 //	
186	D-TRPCRL/27939/2026	SANDHYARANI BARIK VS KANHU CHARAN BARIK	SMITA RANJAN PATNAIK VS	//0 0 //	
187	D-TRPCRL/27957/2026	GYANENDRA DAS ADHIKARI VS MAMATA DAS	RAMA CHANDRA JENA VS	//0 0 //	
188	D-WA/43330/2026	STATE OF ODISHA VS DURGA CHARAN MISHRA	SURYA NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000194C202600320
189	D-WA/43331/2026	STATE OF ODISHA VS SUBHASH CHANDRA DASH	SURYA NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000194C202600321
190	D-WA/43344/2026	STATE OF ODISHA VS PRASANTA KUMAR BHUYAN	SURYA NARAYAN PATNAIK,AGA VS	// 0 //	LOD20240000200C202600301
191	D-WA/43357/2026	STATE OF ODISHA VS RAMESH CHANDRA JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202600302
192	D-WA/43358/2026	STATE OF ODISHA VS KISHOR CHANDRA SAMANTRAY	SURYA NARAYAN PATNAIK,AGA VS	// 0 //	LOD20240000172C202600304
193	D-WA/43369/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA, (SR.PANEL COUNSEL)/		

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194	D-WA/43394/2026	VS	VS	0	AOR20220002374C202600120
		TEJ BAHADUR KUMAR		//	
		HIMANSU SEKHAR SAHOO	MANAS RANJAN BAUG	//	
195	D-WA/43400/2026	VS	VS	0	
		M/S. PALTRONICS ALLIED INDUSTRIES PRIVATE LIMITED		//	
		GANESWAR HEMBRUM	AISWARIYA PRATAP JENA	//	
196	D-WA/43466/2026	VS	VS	0	AOR20220001582C202600016
		STATE OF ODISHA		//	
		M/S. KRISHNA MARKETING AND CONSULTANCY, BHUBANESWAR	HEMANT KUMAR NAYAK	//	
197	D-WP(C)/43315/2026	VS	VS	0	AOR20220001600C202600279
		STATE OF ODISHA		//	
		AKSHAYA KUMAR PANI	SWAPNIL ROY	//	
198	D-WP(C)/43316/2026	VS	VS	0	AOR20220001600C202600278
		STATE OF ODISHA		//	
		SUBHAS CHANDRA SINGH	SWAPNIL ROY	//	
199	D-WP(C)/43321/2026	VS	VS	0	
		STATE OF ODISHA		//	
		PRABODH KUMAR BHUYAN	PRATEIK PARITA	//	
200	D-WP(C)/43323/2026	VS	VS	0	
		STATE OF ODISHA		//	
		AJITAV NAYAK	SARADA PRASAD DASH	//	
201	D-WP(C)/43324/2026	VS	VS	0	
		LIPIKA NAYAK		//	
		SARAT MOHARANA @ SARAT CHANDRA MOHARANA	NAVASHISH PATTANAIAK	//	
202	D-WP(C)/43325/2026	VS	VS	0	
		ADDITIONAL COMMISIONER, ADDITIONAL REVISION COURT NO.2, BHUBANESWAR		//	
		PRADIP KUMAR MUDULI	BIREN SANKAR TRIPATHY	//	
203	D-WP(C)/43329/2026	VS	VS	0	
		STATE OF ODISHA		//	
		SAILA MUDULI	SRIKANTA KUMAR MOHAPATRA	//	
204	D-WP(C)/43332/2026	VS	VS	0	
		UNION OF INDIA		//	
		SAILABALA PRADHAN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	

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205	D-WP(C)/43333/2026	STATE OF ODISHA SARASWATI NAYAK VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
206	D-WP(C)/43334/2026 WP(C)/29789/2026	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	HIMANSHU BHUSAN DASH VS	// // 0	
207	D-WP(C)/43335/2026	STATE OF ODISHA GITARANI MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
208	D-WP(C)/43336/2026	STATE OF ODISHA CHIDANANDA SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
209	D-WP(C)/43337/2026	STATE OF ODISHA LILI PRADHAN VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
210	D-WP(C)/43338/2026	STATE OF ODISHA MAMATA NAYAK VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
211	D-WP(C)/43339/2026	STATE OF ODISHA MAMATA SAMAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
212	D-WP(C)/43340/2026	STATE OF ODISHA DURYODHAN BISWAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
213	D-WP(C)/43341/2026	STATE OF ODISHA SUKANTI PARIDA VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600048
214	D-WP(C)/43342/2026	STATE OF ODISHA HADIBANDHU BEHERA VS	HIMANSHU SEKHAR PANDA VS	// // 0	
215	D-WP(C)/43343/2026	STATE OF ODISHA SABITRI DAKUA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //	

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216	D-WP(C)/43346/2026	MAA THAKURANI SHG, TALATANDI, BICHANDAHAN, KALAMAHANTA VS STATE OF ODISHA	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/43347/2026	KALADHARINI SWAYAM SAHAYAK DAL, TUMBARIA, KUMAR MAHANTA VS STATE OF ODISHA	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/43348/2026	SURAJ KUMAR DAS @ SURAJ DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/43351/2026	KALYANI SHG, KOSAGUMUNDA, NABARANGAPUR RAJIV KUMAR MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/43352/2026	SHANTI RAJ MAHILA SHG, MODEIGAM, NABARANGAPUR KUMAR MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/43353/2026	MASTER SUBHA SRITAM BEHERA VS UNION OF INDIA	NIKHIL PRATAP VS UNION OF INDIA	// 0 //	
222	D-WP(C)/43354/2026	KANHU CHARAN DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/43355/2026	SANJUKTA PANIGRAHI VS STATE OF ODISHA	B.SIVA SATYAM VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/43359/2026	SREYASH RATH VS DR. REBECCA SURI	BHARAT JALLI VS DR. REBECCA SURI	// 0 //	AOD20250001069C202600027
225	D-WP(C)/43360/2026	SANTOSH KUMAR PANIGRAHI VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/43362/2026	BASANTI LAHA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/43363/2026	CHITRA REKHA SWAIN	BIJAY KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/43364/2026	SAMBIT KUMAR MOHANTY	NIRVAYA KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/43365/2026	BASANTA KUMAR PARIDA	SUSANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/43366/2026	KALPANA NAYAK	SANDHYARANI PANI	//	AOR20230000010C202600150
		VS	VS	0	
		THE PRINCIPAL SECRETARY OF GOVERMENT DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BHUBANESWAR			
231	D-WP(C)/43367/2026	LACHHMAN SAGARIA	DHANANJAYA MUND	//	AOR20220001492C202600222
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/43368/2026	KOTAK MAHINDRA BANK, MUMBAI	DEVI PRASAD TRIPATHY	//	
		VS	VS	0	
		PRESIDING OFFICER DEBT RECOVERY TRIBUNAL, CUTTACK		//	
233	D-WP(C)/43371/2026	BHAGABAN DASH	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/43372/2026	PRACHI PARICHITA	BIBUDHENDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/43373/2026	M/S BIRAJA CONSTRUCTION, JAJPUR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/43375/2026	BALABHADRA SARANGI	SUDARSAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/43376/2026	PARIJATAMALA MAHANTA	SAILESH CHANDRA SAMANTARAY	//	AOR20220001683C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/43377/2026	M/S BIRAJA CONSTRUCTION, JAJPUR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	

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239	D-WP(C)/43379/2026	STATE OF ODISHA RAMACHANDRA SAMAL VS	RAMAKANTA PANDA VS	// // 0	AOD20240000348C202600030
240	D-WP(C)/43381/2026	STATE OF ODISHA DR.ANIL KUMAR DASH VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
241	D-WP(C)/43382/2026	STATE OF ODISHA ASHIS PATTNAYAK VS	ARNAV DASH VS	// // 0	
242	D-WP(C)/43383/2026	OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, GANJAM DHARMENDRA KUMAR NAYAK VS	SANGRAM JENA VS	// // 0	
243	D-WP(C)/43384/2026	STATE OF ODISHA ODISHA FOREST DEVELOPMENT CORPORATION LTD., BHUBANESWAR VS	D. BHUBANESWAR VS	// // 0	
244	D-WP(C)/43386/2026	STATE OF ODISHA SANJUKTA DAS VS	SAIBRATA RATH VS	// // 0	
245	D-WP(C)/43387/2026	STATE OF ODISHA PRADEEP KUMAR HATI VS	SOUMYA RANJAN MOHANTY VS	// // 0	
246	D-WP(C)/43389/2026	STATE OF ODISHA SK ABDULLA ASWAT VS	GYANA RANJAN NAYAK VS	// // 0	
247	D-WP(C)/43390/2026	STATE OF ODISHA UMA BRICKS, BALASORE VS	RAMA CHANDRA JENA VS	// // 0	
248	D-WP(C)/43391/2026	STATE OF ODISHA SARAT KUMAR HATI VS	SOUMYA RANJAN MOHANTY VS	// // 0	
249	D-WP(C)/43393/2026	STATE OF ODISHA SAKTI BRICKS, BALASORE VS	RAMA CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/43396/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
251	D-WP(C)/43397/2026	OMM BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
252	D-WP(C)/43398/2026	BIDYADHAR DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
253	D-WP(C)/43399/2026	BASANT KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
254	D-WP(C)/43404/2026	SOBHA NARAYAN CHAWDA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYA SMRUTI MOHANTY VS	// 0 //	
255	D-WP(C)/43408/2026	RAMAKANTA BHOI VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //	AOD20240000748C202600012
256	D-WP(C)/43409/2026	M/S NARESH KUMAR BEHERA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWR II DIVISION	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202600023
257	D-WP(C)/43410/2026	SUDHA RANJAN SAI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600130
258	D-WP(C)/43412/2026	M/S S K TRADING VS THE ASST COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BHUBANESWAR	JIBAN JYOTI PRADHAN VS	// 0 //	AOR20220001352C202600024
259	D-WP(C)/43413/2026	MOHAN CHARAN DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600101
260	D-WP(C)/43415/2026	LAXMIKANTA SATAPATHY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600102
261	D-WP(C)/43416/2026	PRUTHWI ACADEMY OF MARTIAL ARTS AND SPORTS (PUNJAB INTERNATIONAL) KHURDA	TSMPUNJAB INTERNATIONAL) KHURDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/43417/2026	ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/43418/2026	PRAFULLA KUMAR DAS	DAITARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/43419/2026	LAXMI BISOYI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/43421/2026	SANJAY KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/43422/2026	JAGANNATH JENA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/43423/2026	PADMABATI BAG	SRUSHTI SEKHAR MUND	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, KALAHANDI		//	
268	D-WP(C)/43424/2026	SUSANTA KUMAR MOHANTY	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/43425/2026	M/S.BALAJI PACKAGING,BALU BAZAR, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
270	D-WP(C)/43427/2026	NEW INDIA AGENCY, DHENKANAL	JAJATI KISHORE MOHANTY	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL		//	
271	D-WP(C)/43428/2026	SUSHAMA DAS	JITU SAHOO	//	
		VS	VS	0	
		SUPERINTENDENT CGST AND CENTRAL EXCISE, CUTTACK		//	
272	D-WP(C)/43429/2026	CHINMAYA KUMAR BISWAL	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	

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273	D-WP(C)/43430/2026	AUTHORIZED OFFICER, STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BHUBANESWAR M/S.BIPIN BIHARI PATRA, KORAPUT VS ASSISTANT COMMISSIONER, RAYAGADA	MADHAB LAL AGARWAL VS	// 0 //	
274	D-WP(C)/43432/2026	SANTOSH KUMAR SAHANI VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
275	D-WP(C)/43433/2026	ABHRANSHU SHEE VS THE COLLECTOR, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //	
276	D-WP(C)/43434/2026	PRAVASINI MAHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
277	D-WP(C)/43436/2026	BISWAJIT SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
278	D-WP(C)/43437/2026	M/S GROWMORE COMMERCIAL LLP, CUTTACK VS ZONAL MANAGER, BANK OF INDIA, KHORDHA	MONOMOY BASU VS	// 0 //	
279	D-WP(C)/43438/2026	LIPINA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
280	D-WP(C)/43439/2026	PADMALAYA SHG, BARGARH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
281	D-WP(C)/43440/2026	PRADEEP KUMAR SAHOO VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
282	D-WP(C)/43441/2026	JAYANTI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
283	D-WP(C)/43442/2026	PARAO TUDU VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	

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284	D-WP(C)/43443/2026	MANORAMA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
285	D-WP(C)/43444/2026	JAYANTI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
286	D-WP(C)/43447/2026	NIRUPAMA SUNDARAY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	AOD20240000239C202600039
287	D-WP(C)/43448/2026	BULU CHOUDHURY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600103
288	D-WP(C)/43449/2026	GITANJALI MAJHI VS THE BLOCK DEVELOPMENT OFFICER, BHANDARIPOKHARI	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600179
289	D-WP(C)/43450/2026	SATYABHAMA SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600214
290	D-WP(C)/43451/2026	SARAT KUMAR NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
291	D-WP(C)/43452/2026	ARUN KUMAR PARIDA VS GITANJALI TARAI	BIKASH KUMAR ROUTRAY VS	// 0 //	
292	D-WP(C)/43453/2026	DIBAKAR SAW VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600155
293	D-WP(C)/43454/2026	MANAGING COMMITTEE OF A. P. S. P. S. HIGH SCHOOL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600156
294	D-WP(C)/43455/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUSWANTESWAR VS ARUNA BEHERA	BHUSWANTESWAR ACHARYA VS	// 0 //	
295	D-WP(C)/43456/2026	MANAGING COMMITTEE OF VIVEKANANDA UCHHA VS	DILIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600157

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/43457/2026	NILADRI BIHARI MOHAPATRA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/43459/2026	AKSHAYA KUMAR SAHU	AMARESH CHANDRA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/43460/2026	JAY HANU SHG, BHADRAK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/43461/2026	M/S. SAI BHARGABI STEELEX, CUTTACK	ITISHREE TRIPATHY	//	
		VS	VS	0	
		SUPERINTENDENT, CENTRAL GST AND CENTRAL EXCISE, PURI		//	
300	D-WP(C)/43462/2026	NANDA MALLIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/43463/2026	SITA NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/43465/2026	BASANTI SAHOO	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/43467/2026	PRAMILA SAHOO	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/43470/2026	TRINATH THAKUR SHG, BRAHMANAPADAR, GANJAM	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/43471/2026	DURYODHAN PRADHAN	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/43472/2026	MAA BAPANGI SHG, MUDULIPALLI, GANJAM	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	

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307	D-WP(C)/43475/2026	STATE OF ODISHA MAA TARA TARINI SHG, JILUNDIPALLI, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0	
308	D-WP(C)/43476/2026	STATE OF ODISHA M/S DASH SUPPLIES, KHORDHA VS	SAILAZA NANDAN DAS VS	// // 0	
309	D-WP(C)/43477/2026	STATE OF ODISHA SARADA PRASAD PRADHAN VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
310	D-WP(C)/43478/2026	STATE OF ODISHA ASEEM KUMAR BEHERA VS	PRAGYAN NALINI NAYAK VS	// // 0	
311	D-WP(C)/43479/2026	STATE OF ODISHA M/S DASH SUPPLIES, KHORDHA VS	SAILAZA NANDAN DAS VS	// // 0	
312	D-WP(C)/43480/2026	STATE OF ODISHA MANOJ KUMAR POTHAL VS	ADHIRAJ MOHANTY VS	// // 0	
313	D-WP(C)/43481/2026	STATE OF ODISHA DR.MIHIR KUMAR RAY VS	SARAT KUMAR GAJENDRA VS	// // 0	
314	D-WP(C)/43482/2026	STATE OF ODISHA SISHIR RANJAN SAHOO VS	STHITI DAS VS	// // 0	
315	D-WP(C)/43483/2026	STATE OF ODISHA M/S.DARSHAN TRADING COMPANY, SUNDERGARH VS	CHANCHAL KEDIA VS	// // 0	
316	D-WP(C)/43486/2026	COMMISSIONER OF CT AND GST, CUTTACK MANAGING COMMITTEE OF LAXMINARAYAN HIGH SCHOOL, MANMORHA, BALASOR	CHANDAN KUMAR BHATTARAK VS	// // 0	AOD20220001927C202600158
317	D-WP(C)/43487/2026	STATE OF ODISHA GITANJALI SAHOO VS	JAYDEEP PAL VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/43488/2026	MANAGING COMMITTEE OF ASHAMANI UCHA BIDYUTIKUMAR MOHAPATRA VS STATE OF ODISHA	DEEPA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600160
319	D-WP(C)/43489/2026	RICHPAL SAGAR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS STATE OF ODISHA	// 0 //	AOR20230000684C202600014
320	D-WP(C)/43490/2026	SANJIBA KUMAR RANA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS STATE OF ODISHA	// 0 //	AOR20220001523C202600105
321	D-WP(C)/43491/2026	MANAGING COMMITTEE OF HEMENDRANATH HIGH SCHOOL, BHAIRAKMAR MOHAPATRA VS STATE OF ODISHA	DEEPA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600159
322	D-WP(C)/43492/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	STHITI DAS VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/43493/2026	KHAGESWAR SAHOO VS STATE OF ODISHA	Kananbala Roychoudhury VS STATE OF ODISHA	// 0 //	AOR20220001523C202600106
324	D-WP(C)/43494/2026	MANAGING COMMITTEE OF K P B P HIGH SCHOOL, BHAIRAKMAR MOHAPATRA VS STATE OF ODISHA	DEEPA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600161
325	D-WP(C)/43495/2026	SURESH NAIK VS STATE OF ODISHA	Amit Kumar Saa VS STATE OF ODISHA	// 0 //	AOR20220001583C202600264
326	D-WP(C)/43496/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	Prabodha Chandra Nayak VS STATE OF ODISHA	// 0 //	AOR20220001657C202600189
327	D-WP(C)/43497/2026	SHYAMAPADA BHANJA VS STATE OF ODISHA	STHITI DAS VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/43498/2026	SAILENDRA KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/43500/2026	M/S.KAMALA PHARMACEUTICALS, SUNDERGARH	CHANCHAL KEDIA	//	

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		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
330	D-WP(C)/43501/2026	MILLON KUMAR GOCHHAYAT	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/43503/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR		//	
332	D-WP(C)/43504/2026	MANGAL SINGH	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/43505/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR		//	
334	D-WP(C)/43506/2026	DHANA MUNDA	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/43507/2026	BHASKAR VILVA ROY	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/43508/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR		//	
337	D-WP(C)/43509/2026	BIJAYA TIRKEY	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/43510/2026	BANKUBIHARI DHIR	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/43511/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR		//	
340	D-WP(C)/43512/2026	JUGAL NAIK	ABHAY KHANDELWAL	//	
		VS	VS	0	

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341	D-WP(C)/43513/2026	STATE OF ODISHA CHARAKULA MUNUSWAMY VS	BRAHMANANDA TRIPATHY VS	// // 0	
342	D-WP(C)/43514/2026	STATE OF ODISHA PRAMILA MALLIK VS	ASISH MISHRA VS	// // 0	
343	D-WP(C)/43515/2026	HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR MILLELA SATYA VENKATA PRASAD RAO VS	BRAHMANANDA TRIPATHY VS	// // 0	
344	D-WP(C)/43516/2026	STATE OF ODISHA DR.SURESH KUMAR PANDEY VS	RANJIT SAMAL VS	// // 0	
345	D-WP(C)/43517/2026	STATE OF ODISHA KSHETRA MOHAN SI VS	NIRANJAN LENKA VS	// // 0	
346	D-WP(C)/43518/2026	STATE OF ODISHA JUGAL NAIK VS	ABHAY KHANDELWAL VS	// // 0	
347	D-WP(C)/43519/2026	STATE OF ODISHA MANORANJAN MISHRA VS	RANJIT SAMAL VS	// // 0	
348	D-WP(C)/43520/2026	STATE OF ODISHA REENA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
349	D-WP(C)/43521/2026	STATE OF ODISHA ARABINDAKSHYA PUJARI VS	BASUDEV PUJARI VS	// // 0	
350	D-WP(C)/43522/2026	STATE OF ODISHA SAGARIKA SAMANTARAY VS	BRAHMANANDA TRIPATHY VS	// // 0	
351	D-WP(C)/43523/2026	STATE OF ODISHA ABHIMANYU MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/43524/2026	SANGHAMITRA PATTANAIAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/43525/2026	PRATAP KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/43526/2026	CHANDRAKALA BEJ VS UNION BANK OF INDIA, BALASORE	DR. BESURA DAS VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/43527/2026	BINOD KUMAR SINGH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/43528/2026	KABERI SAHA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/43529/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/43531/2026	ANNIE SHARMILA PARJIA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/43532/2026	LAKSHMI NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/43533/2026	RABINDRA NATH SWAIN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
361	D-WP(C)/43534/2026	SOFIA SAHIN @ SUFIA VS ODISHA BOARD OF WAQF, CUTTACK	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	// 0 //	
362	D-WP(C)/43535/2026	SYED AHMAD VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/43536/2026	RABINDRA KUMAR DASH	BRAHMANANDA TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/43537/2026	SWARNALATA SAHU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/43538/2026	DR.PRAMILA KHADANGA	DEBASIS ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/43539/2026	SUPARNA BHATTACHARYA	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/43540/2026	NRUSINGHA GOCHHIKAR	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/43541/2026	RAJESH MISHRA @ RAJESH KUMAR MISHRA	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-ABLAPL/27821/2026	SANTOSH BEHERA	RATNAKAR SAHOO	DHENKANAL SADAR /682 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-ABLAPL/27824/2026	SHUSANTA BEHERA	KARUNAKAR GAYA	OUPADA /96 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-ABLAPL/27825/2026	NITYANANDA NAYAK	AJIT KUMAR RAUT	BONTH /265 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-ABLAPL/27826/2026	JYOTI RANJAN SENAPATI	KSHIROD KUMAR PAHIL	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-ABLAPL/27831/2026	SURESH HARIJAN @ SURESH	ARIJEET MISHRA	JEYPORE SADAR /237 /2019	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-ABLAPL/27832/2026	DUHSASANA JENA @ DUSASANA JENA	SUJIT KUMAR SWAIN	MANGALPUR /201 /2026	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/27833/2026	STATE OF ODISHA GUPTA MALI VS	ARIJEET MISHRA VS	// BOIPARIGUDA /242 /2026 ()	
376	D-ABLAPL/27836/2026	STATE OF ODISHA BIKASH JENA VS	ARIJEET MISHRA VS	// BYREE /170 /2026 ()	
377	D-ABLAPL/27837/2026	STATE OF ODISHA TRINATH MALI VS	ARIJEET MISHRA VS	// BOIPARIGUDA /242 /2026 ()	
378	D-ABLAPL/27842/2026	STATE OF ODISHA SUKUMARI PRADHAN VS	RAMESH CHANDRA MAHARANA VS	// JARAPADA /320 /2026 ()	
379	D-ABLAPL/27847/2026	STATE OF ODISHA UMKANTA DAS @ KANHA DAS VS	DIGBAS PANDA VS	// MAHANGA /322 /2026 ()	
380	D-ABLAPL/27852/2026	STATE OF ODISHA RAEES RAZA @ RAHISH VS	BISWARANJAN DALAI VS	// KUTRA /316 /2025 ()	AOR20220003722C202600168
381	D-ABLAPL/27853/2026	STATE OF ODISHA SURESH KUMAR MANDI VS	SK. ZAFARULLA VS	// MACHHKUND /69 /2024 ()	
382	D-ABLAPL/27861/2026	STATE OF ODISHA DEEPAK NAIK VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /646 /2026 ()	
383	D-ABLAPL/27863/2026	STATE OF ODISHA JANAK RAJ PUTEL @ JANAKA PUTEL VS	SURYAKANTA DWIBEDI VS	// KANTABANJI /185 /2026 ()	
384	D-ABLAPL/27864/2026	STATE OF ODISHA SK. MUJAFAR @ SEK MUJAFAR HUSEN @ SK MUJAFAR HUSEN VS	SK. MUJAFAR HUSEN @ SK MUJAFAR HUSEN VS	// KANJIPANI /26 /2025 ()	
385	D-ABLAPL/27866/2026	STATE OF ODISHA AJAY BISWAL @ AJU BISWAL VS	SANJIT MISHRA VS	// CHANDANPUR /198 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/27867/2026	SK. MUJAFAR @ SEK MUJAFAR HUSEN @ SK MUJAFAR HUSSEN @ SK MUJAFAR HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /161 /2025 () //	
387	D-ABLAPL/27870/2026	SK. MUJAFAR @ SEK MUJAFAR HUSSEN @ SK MUJAFAR HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 () //	
388	D-ABLAPL/27872/2026	SK. MUJAFAR @ SEK MUJAFAR HUSEN @ SK MUJAFAR HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //	
389	D-ABLAPL/27873/2026	LALU PRASAD NAYAK VS STATE OF ODISHA	Soubhagya Swain VS	/ / () //	AOR20220001296C202600132
390	D-ABLAPL/27874/2026	SHAIKH TAFIX VS STATE OF ODISHA	SK. KALIM UDDIN VS	NIALI /678 /2026 () //	
391	D-ABLAPL/27875/2026	SK. ZAFAR HUSEN @ SK. JAFAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //	
392	D-ABLAPL/27876/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /198 /2026 () //	
393	D-ABLAPL/27877/2026	AFSANA BIBI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /7 /2026 () //	AOR20220001207C202600067
394	D-ABLAPL/27880/2026	BHASKAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /198 /2026 () //	
395	D-ABLAPL/27883/2026	BINOD KUMAR HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	BADAGODA P.S. /609 /2026 () //	
396	D-ABLAPL/27884/2026	HRUDANANDA ROUT @ HAUSI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHANDIPUR /170 /2026 () //	
397	D-ABLAPL/27886/2026	HIMANSHU BARIK @HIMANSHU BHUSAN BARIK	BISWANATH BEHERA	RAJKANIKI /537 /2026	AOR20220003680C202600011

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/27895/2026	HMANTA KUMAR JENA	RAKESH KUMAR SARANGI	CYBER CRIME AND ECONOMIC OFFENCES, AOR20240002026	202600016
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/27900/2026	KULAMANI SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/27904/2026	BISWA RANJAN SAHOO	PANCHANAN PANIGRAHI	PANIKOILI /320 /2026	AOD20260000249C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/27911/2026	BIKASH BISWAL	SUMIT SEKHAR PATTANAIK	LAXMISAGAR P.S. /642 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/27913/2026	KARENT @ KABULI @ KABULA KHAN	RABINDRANATH BARIK	ITAMATI /220 /2026	AOR20220004220C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/27918/2026	NITYAM KUMAR MISHRA @ MAUNI MISHRA	SAMARENDRA BAHADUR	BANSADA /245 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/27923/2026	SANGRAM SWAIN	KARTIK CHANDRA TRIPATHY	RAMBHA (KHALLIKOTE) /612 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/27925/2026	SANGRAM SWAIN	KARTIK CHANDRA TRIPATHY	RAMBHA (KHALLIKOTE) /613 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/27927/2026	MD.SALIM @ CHANDU	SATYA RANJAN MULIA	DARGHA BAZAR /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/27928/2026	PABITRA SWAIN	JYOTIRMAYA SAHOO	KOTINANDA /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/27930/2026	DURYODHAN SAMANTARAY	MANAS RANJAN DHAL	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/27932/2026	STATE OF ODISHA SANTU @ SANTOSH DALEI VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /45 /2026 ()	
410	D-ABLAPL/27933/2026	STATE OF ODISHA SRI KUMAR PRADHAN VS	JAGANNATH KAMILA VS	// KUMBHARAPARA /524 /2025 ()	
411	D-ABLAPL/27935/2026	STATE OF ODISHA SONALI BARAL VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /490 /2026 ()	
412	D-ABLAPL/27936/2026	STATE OF ODISHA GIRIJA SANKAR DAS VS	PARSURAM PANDA VS	// MARINE KASIA /111 /2026 ()	
413	D-ABLAPL/27938/2026	STATE OF ODISHA JAYANTA MALLIK @ KANHA VS	SAROJ KUMAR PADHI VS	// PIPLI /540 /2026 ()	
414	D-ABLAPL/27942/2026	STATE OF ODISHA RAJESH KUMAR MALLICK @ MALIK VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /504 /2026 ()	
415	D-ABLAPL/27943/2026	STATE OF ODISHA BRUSAV @ BRUSABH NAIK VS	SANGRAM KESHARI ROUT VS	// BOUDH /355 /2026 ()	
416	D-ABLAPL/27944/2026	STATE OF ODISHA SANUJIT RATH VS	SUSHANTA HARICHANDAN VS	// GURUDIJHATIA /105 /2026 ()	
417	D-ABLAPL/27948/2026	STATE OF ODISHA SANJAY BARAL VS	GAYATRI DAS VS	// BALIKUDA /300 /2026 ()	
418	D-ABLAPL/27949/2026	STATE OF ODISHA GUNU BEHERA @ SANTOSH BEHERA VS	BISWAJIT MOHANTY - 5 VS	// BHANJANAGAR /881 /2026 ()	
419	D-ABLAPL/27950/2026	STATE OF ODISHA PRADEEP KUMAR PANDA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// PHULBANI TOWN /148 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/27952/2026	RAJENDRA@RAJKISHORE SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BARANGA /334 /2026 () //	AOD20240000366C202600141
421	D-ABLAPL/27954/2026	CHITTARANJAN NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /292 /2026 () //	AOD20240000012C202600278
422	D-ABLAPL/27958/2026	SUBAL BHOINA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	SONEPUR /237 /2026 () //	
423	D-ABLAPL/27960/2026	SANAT SETHI VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /178 /2026 () //	
424	D-ABLAPL/27962/2026	KUNJALATA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /171 /2026 () //	
425	D-ABLAPL/27965/2026	AMIYA KUMAR DAS VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	JAGATSINGPUR /610 /2026 () //	
426	D-ABLAPL/27966/2026	JANAKA URMA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	SONEPUR /237 /2026 () //	
427	D-ABLAPL/27969/2026	RITIK KUMAR MOHANTA VS STATE OF ODISHA	JANMEJAY CHOUDHURI VS	NANDANKANAN /355 /2026 () //	AOD20230001163C202600008
428	D-ABLAPL/27977/2026	PAPUN @ MD. NASRULLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //	
429	D-ABLAPL/27978/2026	PABITRA BARIK VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	NANDANKANAN /378 /2026 () //	
430	D-ABLAPL/27982/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	CHOUDWAR /588 /2026 () //	
431	D-ABLAPL/27987/2026	DEEPAK KUMAR AGRAWAL	SIDDHARTH GOUTAM DAS	KANTABANJI /171 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/27988/2026	RAJA MAHANTY @ SUBRATA MOHANTY @ RAJA MOHANTY	SIDDHARTH GOUTAM DAS	DIGAPAHANDI /371 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/27989/2026	DEEPAK KUMAR AGRAWAL	SIDDHARTH GOUTAM DAS	KANTABANJI /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/27990/2026	INDUREKHA OJHA	BIDYALOK MOHAPATRA	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/27993/2026	BIJAY KUMAR PATASANI	AMLAN SHAKTI PAUL	JANKIA P.S. /533 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/27995/2026	PINTU SAHU	NIRANJAN MAHARANA	RENGALI /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/27998/2026	SAMSUDDIN KHAN	RONALISHA PRADHAN	JATNI P.S. /399 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/28001/2026	PRADYUMNA KUMAR BRAHMA	SHYAM SUNDAR CHHUALSINGH	SALIPUR /349 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/28004/2026	KABERI PARIDA	PRAVASH CHANDRA JENA	BHOGRAI /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/28006/2026	PANKAJ SINGH	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/28013/2026	AKHILA SAHOO	SUSHANTA KUMAR PRADHAN	REAMAL /272 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/28022/2026	AJAY NAYAK	ROHIT RANJAN RAY	BAGHAMARI /233 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/28026/2026	STATE OF ODISHA SUDHESHNA SRICHANDAN VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /573 /2026 ()	
444	D-ABLAPL/28029/2026	STATE OF ODISHA MAHAMMAD BOX ALIAS MOHAMMAD BUX VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// // () //	AOR20220001445C202600121

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MISC CASES FILED on :11/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/43435/2026 GUAP/ /	PUJARANI GHADEI MP	SAMIR KUMAR MISHRA (SR.ADV.)	16/2026
2	D-TRPCRL/27957/2026 TRPCRL/ /	GYANENDRA DAS ADHIKARI MP	RAMA CHANDRA JENA	77/2026
3	D-MSA/41454/2026 MSA/ /	M/S. JHALANI CONSULTANCY AND CONSULTANTS MP	MOHIT KARNI	94/2026
4	D-MSA/30161/2024 MSA/26/2024	CENTRAL GOVERNMENT EMPLOYEES WELFARE BOARD MP	SAURENDRA KUMAR SANKHON, BBSR	95/2026
5	D-CRLMP/27827/2026 CRLMP/ /	APURI JAGDISH MP	SWOYAM PRABHU JENA	327/2026
6	D-CRLMP/27827/2026 CRLMP/ /	APURI JAGDISH MP	SWOYAM PRABHU JENA	328/2026
7	D-CRLMP/23474/2026 CRLMP/1082/2026	BHULA KHADIA MP	MOHAMMED MUSTAQ ANSARI	329/2026
8	D-CRLMP/24577/2026 CRLMP/1181/2026	AMIT DAS MP		330/2026
9	D-CRLMP/27961/2026 CRLMP/ /	MANOJ KUMAR DEBATA MP	ATMAJIT MANMITH DAS	331/2026
10	D-TRP(C)/43317/2026 TRP(C)/ /	LILBATI HIAL MP	DEBADUTTA KANUNGO	332/2026
11	D-TRP(C)/43405/2026 TRP(C)/ /	DEEPAK CHETTY @ DEEPAK KUMAR CHHIBIKASH KARNA MP		332/2026
12	D-MATA/33145/2025 MATA/326/2025	AHALYA SENAPATI MP	AJIT CHANDRA MOHAPATRA	495/2026
13	D-MATA/43426/2026 MATA/ /	S.N.GIRISH MP	DEBAKANT MOHANTY	496/2026
14	D-CONTC/24709/2024 CONTC/4516/2024	RAJENDRA PRASAD TRIPATHY MP		616/2026
15	D-CONTC/46777/2025 CONTC/5508/2025	SASMITA BARIK MP		617/2026
16	D-CONTC/8152/2026 CONTC/1248/2026	DR. AMIYA KUMAR MOHANTY MP		618/2026
17	D-CONTC/33297/2025 CONTC/3923/2025	DEBASMITA PATRA MP		619/2026
18	D-CONTC/11371/2025 CONTC/1434/2025	PRAKASH KUMAR GHADAI MP		620/2026
19	D-CONTC/11371/2025 CONTC/1434/2025	PRAKASH KUMAR GHADAI MP		621/2026
20	D-CONTC/4660/2026 CONTC/972/2026	NARENDRA KUMAR SAHOO MP		622/2026
21	D-CONTC/4571/2023 CONTC/4571/2023	BIBHUTI BHUSAN RATH MP		623/2026
22	D-CONTC/6306/2024 CONTC/950/2024	GHASI RAM SATAPATHY MP		624/2026
23	D-CONTC/8196/2024 CONTC/1453/2024	PRASANNA KUMAR SAHU MP		625/2026
24	D-CONTC/8394/2025 CONTC/1072/2025	PRAFULLA KUMAR MISHRA MP	JITENDRA KUMAR MISHRA (2)	626/2026
25	D-CONTC/50464/2025 CONTC/5922/2025	SUBAS CHANDRA DAS MP		627/2026
26	D-CONTC/9787/2026	ABINASH SAMANTA	ASIT KUMAR OTTA	

	CONTC/1404/2026	MP		628/2026
27	D-CONTC/35137/2026	LOKANATH SAMAL	NIRANJAN PANDA , S.SAMAL	
	CONTC/5012/2026	MP		629/2026
28	D-BLAPL/22820/2026	TULU @ SUSANTA DASH	DAYANIDHI MISHRA	
	BLAPL/7924/2026	MP		668/2026
29	D-BLAPL/26846/2026	MUKESH KUMAR MISHRA	SWARAJ PATEL	
	BLAPL/9142/2026	MP		669/2026
30	D-BLAPL/20004/2026	SAGAR SAHU	BIJAYA KUMAR BEHERA 1	
	BLAPL/7064/2026	MP		670/2026
31	D-BLAPL/21095/2026	MUNA JUED @ DHARMENDRA JUED	BIJAYA KUMAR BEHERA 1	
	BLAPL/7271/2026	MP		671/2026
32	D-BLAPL/27120/2026	AKASH BISOI@AKASH BISOYI	PARTHA SARATHI DAS	
	BLAPL/9227/2026	MP		672/2026
33	D-BLAPL/26865/2024	SOUMYA RANJAN DETHI		
	BLAPL/9164/2024	MP		673/2026
34	D-CRLREV/27780/2026	AKASH KUMAR PATHAK	DR. ABHAY KANT PATHAK	
	CRLREV/695/2026	MP		1093/2026
35	D-CRLREV/26418/2026	RAJANIKANTA SWAIN	RANJAN KUMAR ROUT	
	CRLREV/688/2026	MP		1094/2026
36	D-CRLREV/25174/2025	TITUA SAMAL@PRIYARANJAN SETHI	APARESH BHOI	
	CRLREV/545/2025	MP		1095/2026
37	D-CRLREV/27857/2026	NIHAR RANJAN PATTANAIK	PRASANTA KUMAR DAS	
	CRLREV/ /	MP		1096/2026
38	D-CRLREV/27857/2026	NIHAR RANJAN PATTANAIK	PRASANTA KUMAR DAS	
	CRLREV/ /	MP		1097/2026
39	D-CRLREV/27871/2026	SANJAY KUMAR BEHERA	DIGAMBARA MISHRA	
	CRLREV/ /	MP		1098/2026
40	D-CRLREV/27871/2026	SANJAY KUMAR BEHERA	DIGAMBARA MISHRA	
	CRLREV/ /	MP		1099/2026
41	D-CRLREV/27882/2026	RAMESH CHANDRA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		1100/2026
42	D-CRLREV/27941/2026	CHITARANJAN JENA	DIPTI DHALL	
	CRLREV/ /	MP		1101/2026
43	D-CRLREV/27959/2026	DEBAPRASAD JENA	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1102/2026
44	D-CRLREV/27963/2026	DEBAPRASAD JENA	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1103/2026
45	D-FAO/43356/2026	KALYANEE MISHRA	B.SIVA SATYAM	
	FAO/ /	MP		1286/2026
46	D-FAO/41900/2026	PARUL NUNIA	SATYABAN SAHOO	
	FAO/ /	MP		1287/2026
47	D-FAO/43431/2026	MADHABA SA	DEBABRATA DASH	
	FAO/ /	MP		1288/2026
48	D-RSA/7670/2025	GEETA PATI	DEEPALI MAHAPATRA	
	RSA/117/2025	MP		1342/2026
49	D-RSA/9383/2026	PURNA CHANDRA PUJARI	MAHESWAR MOHANTY	
	RSA/128/2026	MP		1343/2026
50	D-RSA/9383/2026	PURNA CHANDRA PUJARI	MAHESWAR MOHANTY	
	RSA/128/2026	MP		1344/2026
51	D-RSA/36178/2026	KAMALA PATEL	SOUMYA MISHRA	
	RSA/ /	MP		1345/2026
52	D-RSA/43445/2026	SAROJINI PATEL	AKSHAYA KUMAR PANDEY	
	RSA/ /	MP		1346/2026
53	D-RSA/43445/2026	SAROJINI PATEL	AKSHAYA KUMAR PANDEY	
	RSA/ /	MP		1347/2026
54	D-ABLAPL/22382/2026	SUDHANSU BEHERA		
	ABLAPL/9416/2026	MP		1681/2026
55	D-ABLAPL/16515/2026	HIMANSU HARICHANDAN		
	ABLAPL/7492/2026	MP		1682/2026
56	D-ABLAPL/19162/2026	BAYA @ SARAT BEHERA		
	ABLAPL/7692/2026	MP		1683/2026
57	D-ABLAPL/2583/2026	PRASANT KUMAR MOHANTY @ CHHUAPUA		
	ABLAPL/1171/2026	MP		1684/2026

58	D-ABLAPL/4272/2026 ABLAPL/1910/2026	PRASANT KUMAR MOHANTY @ CHHUAPUA MP		1685/2026
59	D-ABLAPL/8837/2026 ABLAPL/3784/2026	NIRMALYA PRASAD ROUT MP		1686/2026
60	D-ABLAPL/18191/2026 ABLAPL/7236/2026	MANOJ KUMAR DEBATA MP		1687/2026
61	D-ABLAPL/16619/2026 ABLAPL/6709/2026	DASARATHI SWAIN MP		1688/2026
62	D-CMP/43328/2026 CMP/ /	SHANTILATA SAHOO @ SANTI LATA SAHOO MP	BIJAWANI SANKAR PANIGRAHI	1774/2026
63	D-CMP/37933/2026 CMP/1403/2026	PRADEEP KUMAR PATEL MP	SURYA NARAYAN SATPATHY	1775/2026
64	D-CMP/37935/2026 CMP/1407/2026	ROSHAN NAYAK MP	SURYA NARAYAN SATPATHY	1776/2026
65	D-CMP/43378/2026 CMP/ /	BHABA RANJAN DAS MP	AMITAV TRIPATHY	1777/2026
66	D-CMP/43388/2026 CMP/ /	PRASANTA KUMAR OJHA MP	AMIT PRASAD BOSE	1778/2026
67	D-CMP/43395/2026 CMP/ /	TRINATH SAHOO MP	AMIT PRASAD BOSE	1779/2026
68	D-CMP/43403/2026 CMP/ /	VISHAL AGRAWAL MP	DR. SIMANCHALLA RANJIT	1780/2026
69	D-CMP/23510/2026 CMP/912/2026	TRAILOKYA NATH SAHOO MP	SAKTI PRASAD DAS	1781/2026
70	D-CMP/43414/2026 CMP/ /	BISWAMBAR BEHERA MP	MAMATA MISHRA	1782/2026
71	D-CMP/43420/2026 CMP/ /	TILAMANI @ MANA DAS MP	SUKANTA KUMAR NAYAK	1783/2026
72	D-CMP/17936/2025 CMP/701/2025	ANADI CHARAN SAHOO MP	SOUMYA MISHRA	1784/2026
73	D-CMP/43464/2026 CMP/ /	M/S. 3818 PRABASH CHANDRA MISHRA MP	PRASANNA KUMAR MISHRA	1785/2026
74	D-CMP/17007/2026 CMP/ /	DR. MAMATA SUKLA MP		1786/2026
75	D-CMP/43473/2026 CMP/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1787/2026
76	D-MACA/41681/2026 MACA/ /	LEGAL MANAGER, SBI GENERAL INSURANCE MP	SOMNATH ROYBSR	2075/2026
77	D-CRLA/238/2013 CRLA/238/2013	MADHUSUDAN PATNAIK MP	M/S.GURUDUTTA KAR, AVIJIT PATNAIK,S MOHAPATRA, S P MOHAPATRA	2414/2026
78	D-CRLA/9265/2026 CRLA/529/2026	SUSHANTA NAYAK MP	RAMANIKANTA PATTANAIAK	2415/2026
79	D-CRLA/9265/2026 CRLA/529/2026	SUSHANTA NAYAK MP	RAMANIKANTA PATTANAIAK	2416/2026
80	D-CRLA/7933/2024 CRLA/237/2024	TUDU NANDA @ AJU MP	JYOTIRMAYA SAHOO	2417/2026
81	D-CRLA/7933/2024 CRLA/237/2024	TUDU NANDA @ AJU MP	JYOTIRMAYA SAHOO	2418/2026
82	D-CRLA/25910/2026 CRLA/ /	SASIKANT SUTAR @ SANU MP	MAHARSHI MOHAPATRA	2419/2026
83	D-CRLA/27889/2026 CRLA/ /	BAPI@JANMEJAYA MALLICK MP	JASPREET KAUR	2420/2026
84	D-CRLA/27889/2026 CRLA/ /	BAPI@JANMEJAYA MALLICK MP	JASPREET KAUR	2421/2026
85	D-CRLA/18882/2026 CRLA/617/2026	TUTU@SUSANTA PRADHAN MP	RAMA CHANDRA MOHANTY	2422/2026
86	D-CRLA/27984/2026 CRLA/ /	OM CHANDRA KAURA @ ROCKY @ BHATNAGAR MP	SUNAT KUMAR DAS	2423/2026
87	D-CRLA/28031/2026 CRLA/ /	PRAVAKAR BEHERA MP	BIJAYA KUMAR PARIDA	2424/2026
88	D-CRLA/28031/2026 CRLA/ /	PRAVAKAR BEHERA MP	BIJAYA KUMAR PARIDA	2425/2026
89	D-CRLA/28031/2026	PRAVAKAR BEHERA	BIJAYA KUMAR PARIDA	

	CRLA/ /	MP		2426/2026
90	D-CRLMC/2193/2026	KESHABA KISHOR NAYAK	DIPTI RANJAN MOHAPATRA	
	CRLMC/306/2026	MP		2529/2026
91	D-CRLMC/27829/2026	SANTOSH KUMAR PANDA	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2530/2026
92	D-CRLMC/27818/2026	DURGA SHANKAR NAYAK	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2531/2026
93	D-CRLMC/27854/2026	BASHISTHA BANDKI	SK. ZAFARULLA	
	CRLMC/ /	MP		2532/2026
94	D-CRLMC/27929/2026	JAGDISH PRASAD SAHOO	SAMIR KUMAR MISHRA (SR.ADV.)	
	CRLMC/ /	MP		2533/2026
95	D-CRLMC/27946/2026	RAJALAXMI SAHOO	SATYA SMRUTI MOHANTY	
	CRLMC/ /	MP		2533/2026
96	D-CRLMC/24075/2026	LAXMIKANTA MISHRA		
	CRLMC/2763/2026	MP		2534/2026
97	D-CRLMC/27909/2026	MANAS RANJAN SAHOO	RAKESH KUMAR MALLICK	
	CRLMC/ /	MP		2535/2026
98	D-CRLMC/30698/2025	ACHYUTANANDA MISHRA	MUKESH PANDA	
	CRLMC/3321/2026	MP		2536/2026
99	D-CRLMC/25515/2026	SIBAJI CHANRAN MALLICK		
	CRLMC/2959/2026	MP		2537/2026
100	D-CRLMC/26415/2026	SUKANT KUMAR SINGH @ SUKANTA SINGH	SUBHRAJEET SAHOO	
	CRLMC/3128/2026	MP		2538/2026
101	D-CRLMC/27985/2026	PRADEEP KUMAR DAS @ LIPU	PRATIK NAYAK	
	CRLMC/ /	MP		2539/2026
102	D-CRLMC/27999/2026	PARBATI MALIK @ PARBATI MALLIK	BIKASH CHANDRA PARIJA	
	CRLMC/ /	MP		2540/2026
103	D-CRLMC/27999/2026	PARBATI MALIK @ PARBATI MALLIK	BIKASH CHANDRA PARIJA	
	CRLMC/ /	MP		2541/2026
104	D-CRLMC/28020/2026	NARESH SENAPATI	HIMANSU SEKHAR SATAPATHY	
	CRLMC/ /	MP		2542/2026
105	D-CRLMC/28020/2026	NARESH SENAPATI	HIMANSU SEKHAR SATAPATHY	
	CRLMC/ /	MP		2543/2026
106	D-CRLMC/28028/2026	AJIT KUMAR SINGH	JAYDEEP PAL	
	CRLMC/ /	MP		2544/2026
107	D-CRLMC/28030/2026	PRATYUSH PANDA	SUBRAT MISHRA	
	CRLMC/ /	MP		2545/2026
108	D-WA/43330/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2860/2026
109	D-WA/43330/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2861/2026
110	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2862/2026
111	D-WA/43331/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2863/2026
112	D-WA/43331/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2864/2026
113	D-WA/43344/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	
	WA/ /	MP		2865/2026
114	D-WA/43344/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	
	WA/ /	MP		2866/2026
115	D-WA/43369/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA, (SR.PANEL COUNSEL)	
	WA/ /	MP		2867/2026
116	D-WA/43369/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA, (SR.PANEL COUNSEL)	
	WA/ /	MP		2868/2026
117	D-WA/43358/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	
	WA/ /	MP		2869/2026
118	D-WA/43358/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	
	WA/ /	MP		2870/2026
119	D-WA/43357/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2871/2026
120	D-WA/43357/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2872/2026

121	D-WA/43400/2026 WA/ /	GANESWAR HEMBRUM MP	AIWARIYA PRATAP JENA	2873/2026
122	D-WA/43400/2026 WA/ /	GANESWAR HEMBRUM MP	AIWARIYA PRATAP JENA	2874/2026
123	D-WA/43400/2026 WA/ /	GANESWAR HEMBRUM MP	AIWARIYA PRATAP JENA	2875/2026
124	D-WA/43400/2026 WA/ /	GANESWAR HEMBRUM MP	AIWARIYA PRATAP JENA	2876/2026
125	D-WA/43394/2026 WA/ /	HIMANSU SEKHAR SAHOO MP	MANAS RANJAN BAUG	2877/2026
126	D-WA/43466/2026 WA/ /	M/S. KRISHNA MARKETING AND CONSULTANCY, BHUKAMESWAR, MP	PRATEIK BHUKAMESWAR NAYAK	2878/2026
127	D-WA/40854/2026 WA/ /	MANGALU CHARAN PRADHAN@KISAN MP	PADMANAV CHOUDHURY	2879/2026
128	D-WP(C)/30200/2026 WP(C)/20984/2026	PARESH NATH SAHU MP		17819/2026
129	D-WP(C)/30200/2026 WP(C)/20984/2026	PARESH NATH SAHU MP		17820/2026
130	D-WP(C)/44112/2025 WP(C)/31109/2025	PRADEEP KUMAR MOHANTY MP		17821/2026
131	D-WP(C)/53751/2025 WP(C)/757/2026	MEENATI MOHAPATRA MP	LALATENDU SAMAL	17822/2026
132	D-WP(C)/42186/2026 WP(C)/29342/2026	DINABANDHU PARIDA MP	MAHESWAR MOHANTY	17823/2026
133	D-WP(C)/43321/2026 WP(C)/ /	PRABODH KUMAR BHUYAN MP	PRATEIK PARITA	17824/2026
134	D-WP(C)/3687/2002 WP(C)/3687/2002	STATE OF ORISSA MP		17825/2026
135	D-WP(C)/3687/2002 WP(C)/3687/2002	STATE OF ORISSA MP		17826/2026
136	D-WP(C)/43323/2026 WP(C)/ /	AJITAV NAYAK MP	SARADA PRASAD DASH	17827/2026
137	D-WP(C)/20676/2014 WP(C)/20676/2014	GOBARDHAN NAYAK MP	M/S.MANOJ KU.MOHANTY	17828/2026
138	D-WP(C)/42662/2026 WP(C)/29344/2026	SASHIBHUSAN NATH MP	SUSHANTA KUMAR MISHRA	17830/2026
139	D-WP(C)/43332/2026 WP(C)/ /	SAILABALA PRADHAN MP	SUBASH CHANDRA PUSPALAKA	17831/2026
140	D-WP(C)/43333/2026 WP(C)/ /	SARASWATI NAYAK MP	SUBASH CHANDRA PUSPALAKA	17832/2026
141	D-WP(C)/43334/2026 WP(C)/29789/2026	AKSHAYA KUMAR NAYAK MP	HIMANSHU BHUSAN DASH	17833/2026
142	D-WP(C)/43335/2026 WP(C)/ /	GITARANI MOHANTY MP	SUBASH CHANDRA PUSPALAKA	17834/2026
143	D-WP(C)/43336/2026 WP(C)/ /	CHIDANANDA SAHOO MP	SUBASH CHANDRA PUSPALAKA	17835/2026
144	D-WP(C)/43337/2026 WP(C)/ /	LILI PRADHAN MP	SUBASH CHANDRA PUSPALAKA	17836/2026
145	D-WP(C)/43338/2026 WP(C)/ /	MAMATA NAYAK MP	SUBASH CHANDRA PUSPALAKA	17837/2026
146	D-WP(C)/43339/2026 WP(C)/ /	MAMATA SAMAL MP	SUBASH CHANDRA PUSPALAKA	17838/2026
147	D-WP(C)/43340/2026 WP(C)/ /	DURYODHAN BISWAL MP	SUBASH CHANDRA PUSPALAKA	17839/2026
148	D-WP(C)/43343/2026 WP(C)/ /	SABITRI DAKUA MP	SUBASH CHANDRA PUSPALAKA	17840/2026
149	D-WP(C)/20606/2026 WP(C)/15352/2026	DEEPAK KUMAR JENA MP		17841/2026
150	D-WP(C)/43347/2026 WP(C)/ /	KALADHARINI SWAYAM SAHAYAK DAL, TALATANDI, BICHAKHARA, MAHANTAPUR MP	HIMANSHU BHUSAN DASH	17842/2026
151	D-WP(C)/43346/2026 WP(C)/ /	MAA THAKURANI SHG, TALATANDI, BICHAKHARA, MAHANTAPUR MP	HIMANSHU BHUSAN DASH	17843/2026
152	D-WP(C)/43341/2026	SUKANTI PARIDA	DILLIP KUMAR RAY	

	WP(C)/ /	MP		17844/2026
153	D-WP(C)/43314/2026	BIJAYA KUMAR MAHARANA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17845/2026
154	D-WP(C)/54928/2024	PREMANANDA PARIDA	RAMANATH ACHARYA	
	WP(C)/174/2025	MP		17846/2026
155	D-WP(C)/20546/2018	BHARATI PRADHAN @ ROUT		
	WP(C)/20546/2018	MP		17847/2026
156	D-WP(C)/43351/2026	KALYANI SHG, KOSAGUMUNDA, NABARANGPUR	RANAJIT KUMAR MAHANTA	
	WP(C)/ /	MP		17848/2026
157	D-WP(C)/39454/2021	DURYODHAN PRADHAN	M/S SHISHIR KUMAR SWAIN, M/S AMITAV TRIPATHY, A.K.BEHERA	
	WP(C)/39454/2021	MP		17849/2026
158	D-WP(C)/43352/2026	SHANTI RAJ MAHILA SHG, MODEIGAM, NABARANGPUR	RAJAN KUMAR MAHANTA	
	WP(C)/ /	MP		17850/2026
159	D-WP(C)/43354/2026	KANHU CHARAN DASH	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		17851/2026
160	D-WP(C)/20584/2026	ARJENDU KUMAR BISWAL	SUKANTA KUMAR MISHRA	
	WP(C)/14104/2026	MP		17852/2026
161	D-WP(C)/41974/2026	M/S SHIVAM DISTRIBUTORS, CUTTACK	ATUL TRIPATHY	
	WP(C)/29064/2026	MP		17853/2026
162	D-WP(C)/9328/2026	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA		
	WP(C)/10498/2026	MP		17854/2026
163	D-WP(C)/43372/2026	PRACHI PARICHITA	BIBUDHENDRA DASH	
	WP(C)/ /	MP		17855/2026
164	D-WP(C)/43382/2026	ASHIS PATTNAYAK	ARNAV DASH	
	WP(C)/ /	MP		17856/2026
165	D-WP(C)/43383/2026	DHARMENDRA KUMAR NAYAK	SANGRAM JENA	
	WP(C)/ /	MP		17857/2026
166	D-WP(C)/43384/2026	ODISHA FOREST DEVELOPMENT CORPORATION, BALASORE	ATUL KUMAR JENA	
	WP(C)/ /	MP		17858/2026
167	D-WP(C)/42937/2026	ANUSAYA BEHERA	SANJIB MOHANTY	
	WP(C)/ /	MP		17859/2026
168	D-WP(C)/43387/2026	PRADEEP KUMAR HATI	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		17860/2026
169	D-WP(C)/43391/2026	SARAT KUMAR HATI	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		17861/2026
170	D-WP(C)/43376/2026	PARIJATAMALA MAHANTA	SAILESH CHANDRA SAMANTARAY	
	WP(C)/ /	MP		17862/2026
171	D-WP(C)/43404/2026	SOBHA NARAYAN CHAWDA	SATYA SMRUTI MOHANTY	
	WP(C)/ /	MP		17863/2026
172	D-WP(C)/43132/2026	CHOUDHURY SATYABRATA MADANROY		
	WP(C)/29573/2026	MP		17864/2026
173	D-WP(C)/15254/2026	BIPINBIHARI CHAITANYA SAHU	DEEPALI MAHAPATRA	
	WP(C)/10951/2026	MP		17865/2026
174	D-WP(C)/43416/2026	PRUTHWI ACADEMY OF MARTIAL ARTS AND SPORTS (BOSS INTERNATIONAL) KHURDA		
	WP(C)/ /	MP		17866/2026
175	D-WP(C)/43417/2026	ORISSA WOMENS VOLUNTARY SERVICES, KSHIRAK	KSHIRAK KUMAR PANDEY	
	WP(C)/ /	MP		17867/2026
176	D-WP(C)/43418/2026	PRAFULLA KUMAR DAS	DAITARI BISWAL	
	WP(C)/ /	MP		17868/2026
177	D-WP(C)/43408/2026	RAMAKANTA BHOI	SWETLANA DAS	
	WP(C)/ /	MP		17869/2026
178	D-WP(C)/43423/2026	PADMABATI BAG	SRUSHTI SEKHAR MUND	
	WP(C)/ /	MP		17870/2026
179	D-WP(C)/43424/2026	SUSANTA KUMAR MOHANTY	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		17871/2026
180	D-WP(C)/43425/2026	M/S.BALAJI PACKAGING,BALU BAZAR, CUTTACK	VIJAY LAL AGARWAL	
	WP(C)/ /	MP		17872/2026
181	D-WP(C)/43409/2026	M/S NARESH KUMAR BEHERA	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		17873/2026
182	D-WP(C)/43430/2026	M/S.BIPIN BIHARI PATRA, KORAPUT	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		17874/2026
183	D-WP(C)/47313/2025	SATYANARAYAN BHOI		
	WP(C)/32853/2025	MP		17875/2026

184	D-WP(C)/43410/2026 WP(C)/ /	SUDHA RANJAN SAI MP	ANJAN KUMAR BISWAL	17876/2026
185	D-WP(C)/43432/2026 WP(C)/ /	SANTOSH KUMAR SAHANI MP	SANTOSH KUMAR SWAIN	17877/2026
186	D-WP(C)/26586/2026 WP(C)/18982/2026	THE MANAGING DIRECTOR, M/S. BRAHMANAPADA SHEETS LTD., JANAPATH, BHUBANESWAR MP	ANAND KUMAR DAS	17878/2026
187	D-WP(C)/14141/2019 WP(C)/14141/2019	KALPATARU SWAIN MP	AGA, M/S. B.DASH, M/S PRASANTA KUMAR SATAPATHY, P. PANDA,	17879/2026
188	D-WP(C)/43434/2026 WP(C)/ /	PRAVASINI MAHAPATRA MP	PRASANNA KUMAR BEHERA	17880/2026
189	D-WP(C)/43436/2026 WP(C)/ /	BISWAJIT SWAIN MP	BIKRAM CHANDRA GHADAI	17881/2026
190	D-WP(C)/43437/2026 WP(C)/ /	M/S GROWMORE COMMERCIAL LLP, CUTTACK MP	MONOMOY BASU	17882/2026
191	D-WP(C)/43438/2026 WP(C)/ /	LIPINA PARIDA MP	PRASANNA KUMAR BEHERA	17883/2026
192	D-WP(C)/43412/2026 WP(C)/ /	M/S S K TRADING MP	JIBAN JYOTI PRADHAN	17884/2026
193	D-WP(C)/40611/2026 WP(C)/28352/2026	JUGAL KISHORE BAGARTY MP	BINOD KUMAR HATI	17885/2026
194	D-WP(C)/16718/2026 WP(C)/11545/2026	ANJALI PADHI MP	RAJJEET ROY	17886/2026
195	D-WP(C)/43455/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR MP	SABOY KUMAR BEHERA	17887/2026
196	D-WP(C)/43452/2026 WP(C)/ /	ARUN KUMAR PARIDA MP	BIKASH KUMAR ROUTRAY	17888/2026
197	D-WP(C)/43459/2026 WP(C)/ /	AKSHAYA KUMAR SAHU MP	AMARESH CHANDRA SAMAL	17889/2026
198	D-WP(C)/43460/2026 WP(C)/ /	JAY HANU SHG, BHADRAK MP	SUKANTA KUMAR DALAI	17890/2026
199	D-WP(C)/43447/2026 WP(C)/ /	NIRUPAMA SUNDARAY MP	PRASANNA KUMAR MISHRA	17891/2026
200	D-WP(C)/43463/2026 WP(C)/ /	SITA NAYAK MP	GYANA RANJAN SETHI	17892/2026
201	D-WP(C)/43465/2026 WP(C)/ /	BASANTI SAHOO MP	JAJATI KESHARI KHUNTIA	17893/2026
202	D-WP(C)/43470/2026 WP(C)/ /	TRINATH THAKUR SHG, BRAHMANAPADA, SANTOSH KUMAR MAHANTY MP	SANTOSH KUMAR MAHANTY	17894/2026
203	D-WP(C)/43472/2026 WP(C)/ /	MAA BAPANGI SHG, MUDULIPALLI, GANESHWAR KUMAR SHARMA, MITALEE JESTHI MP	SANTOSH KUMAR MAHANTY	17895/2026
204	D-WP(C)/879/2026 WP(C)/2016/2026	JEEVANDHARA NURSING HOME, NILADRUM, BHARGAV KUMAR SHARMA, MITALEE JESTHI MP	SHARANYA KUMAR SHARMA, MITALEE JESTHI	17896/2026
205	D-WP(C)/914/2026 WP(C)/2019/2026	JEEVANDHARA NURSING HOME, NILADRUM, BHARGAV KUMAR SHARMA, MITALEE JESTHI MP	SHARANYA KUMAR SHARMA, MITALEE JESTHI	17897/2026
206	D-WP(C)/41231/2026 WP(C)/28666/2026	MANORANJAN SAHOO MP	BIBHUTI BHUSAN MAHAPATRA	17898/2026
207	D-WP(C)/43475/2026 WP(C)/ /	MAA TARA TARINI SHG, JILUNDIPALLI, SANTOSH KUMAR MAHANTY MP	SANTOSH KUMAR MAHANTY	17899/2026
208	D-WP(C)/43477/2026 WP(C)/ /	SARADA PRASAD PRADHAN MP	PRASANTA KUMAR SATAPATHY	17900/2026
209	D-WP(C)/43478/2026 WP(C)/ /	ASEEM KUMAR BEHERA MP	PRAGYAN NALINI NAYAK	17901/2026
210	D-WP(C)/43481/2026 WP(C)/ /	DR.MIHIR KUMAR RAY MP	SARAT KUMAR GAJENDRA	17902/2026
211	D-WP(C)/32319/2026 WP(C)/22940/2026	TAHASILDAR, SATYABADI MP	SWAYAMBHU MISHRA, A.S.C	17903/2026
212	D-WP(C)/43483/2026 WP(C)/ /	M/S.DARSHAN TRADING COMPANY, SUNDERGACHAL KEDIA MP	DEBANCHAL KEDIA	17904/2026
213	D-WP(C)/36589/2026 WP(C)/25833/2026	SANJAY KUMAR MOHANTY MP	JAYDEEP PAL	17905/2026
214	D-WP(C)/43500/2026 WP(C)/ /	M/S.KAMALA PHARMACEUTICALS, SUNDERGACHAL KEDIA MP	DEBANCHAL KEDIA	17906/2026
215	D-WP(C)/43504/2026	MANGAL SINGH	NIRANJAN LENKA	

	WP(C)/ /	MP		17907/2026
216	D-WP(C)/43510/2026	BANKUBIHARI DHIR	NIRANJAN LENKA	
	WP(C)/ /	MP		17908/2026
217	D-WP(C)/43517/2026	KSHETRA MOHAN SI	NIRANJAN LENKA	
	WP(C)/ /	MP		17909/2026
218	D-WP(C)/43520/2026	REENA SAHOO	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		17910/2026
219	D-WP(C)/43521/2026	ARABINDAKSHYA PUJARI	BASUDEV PUJARI	
	WP(C)/ /	MP		17911/2026
220	D-WP(C)/43526/2026	CHANDRAKALA BEJ	DR. BESURA DAS	
	WP(C)/ /	MP		17912/2026
221	D-WP(C)/43527/2026	BINOD KUMAR SINGH	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		17913/2026
222	D-WP(C)/43532/2026	LAKSHMI NAYAK	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		17914/2026
223	D-WP(C)/43490/2026	SANJIBA KUMAR RANA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17915/2026
224	D-WP(C)/43534/2026	SOFIA SAHIN @ SUFIA	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		17916/2026
225	D-WP(C)/43534/2026	SOFIA SAHIN @ SUFIA	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		17917/2026
226	D-WP(C)/43538/2026	DR.PRAMILA KHADANGA	DEBASIS ROUT	
	WP(C)/ /	MP		17918/2026